

Bharat Bhushan, addressed to the then DGCA with a copy thereof to the Cabinet Secretary and Secretary, M/o Civil Aviation has been received in this Ministry through Cabinet Secretariat on 08.08.2012. The details in this regard are being verified in consultation with DGCA.

#### **Improvement in infrastructural facilities at Uttar Pradesh Airports**

†1730. SHRI VEER SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government proposes to bring improvements in infrastructural facilities at the airports in Uttar Pradesh; and

(b) if so, the details thereof and the amount earmarked for this purpose?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. New Civil Enclaves at the Defence Aerodrome at Agra, Kanpur and Bareilly and a civil apron as well as expansion of existing Terminal Building at Civil Enclave, Gorakhpur are being planned by AAI subject to transfer of land and 'No Objection' by Indian Air Force/Ministry of Defence and the State Government of Uttar Pradesh.

#### **Funds for water sanitation facilities**

1731. SHRI TARUN VIJAY: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of villages which still do not have drinking water and sanitation facility in North Eastern States, Uttarakhand, Himachal Pradesh, J and K, Punjab, West Bengal and Bihar; and

(b) the details of Government plans to provide drinking water and sanitation facilities to all the States along with the plan outlay for it and the time-frame thereof?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) As per the data reported by the States on the online Integrated Management Information System (IMIS) of the Ministry (as on 1.4.2012) the number of habitations which are partially covered or have some drinking water sources with quality problems in the North Eastern States, Uttarakhand, Himachal Pradesh, J and K, Punjab, West Bengal and Bihar are given in Statement-I (*See below*)

Sanitation coverage in the rural areas of the country with a view to create open defecation free Gram Panchayats with a clean environment is done under

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† Original notice of the question was received in Hindi.

Nirmal Bharat Abhiyan (NBA). The programme covers all the Gram Panchayats in the project districts of the country including those in the North Eastern States, Uttarakhand, Himachal Pradesh, Jammu and Kashmir, Punjab, West Bengal and Bihar. The number of Gram Panchayats of these States that have not completed their total project objectives under NBA till July 2012 as per progress reported by the States through online data monitoring system maintained by the Ministry is given in Statement-II (See below).

(b) The Ministry of Drinking Water and Sanitation administers two centrally sponsored schemes *viz.*, National Rural Drinking Water Programme (NRDWP) and Nirmal Bharat Abhiyan (NBA) {erstwhile Total Sanitation Campaign (TSC)}. Under NRDWP, financial and technical assistance is provided to States to supplement their efforts to provide adequate safe drinking water to the rural population. A budgetary allocation of Rs. 10,500 crores has been provided for NRDWP in 2012-13. Under NRDWP, the Government of India has given priority to cover partially covered habitations and quality affected habitations with safe drinking water. States can utilize upto 67 % of their allocation under NRDWP for coverage of such habitations. An additional 5% of NRDWP allocation is earmarked for allocation to those States facing problems of chemical contamination in drinking water or with Japanese Encephalitis and Acute Encephalitis Syndrome affected high priority districts. The Government of India is taking steps to cover all rural habitations and households with safe and adequate drinking, water supply on a continuous basis.

To accelerate the progress of sanitation in rural areas under NBA, Government of India has adopted the strategy of phased saturation approach for creation of Nirmal Grams. The provision of incentive for Individual Household Latrines has been extended to cover identified categories of Above Poverty Line (APL) households restricted to SCs/STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women headed households in addition to Below Poverty Line (BPL) households. Convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) has also been made in terms of work person days for construction of sanitation facilities. The component of Solid and Liquid Waste Management (SLWM) has been strengthened. Conjoint approach with National Rural Drinking Water Programme (NRDWP) has been adopted to address the issue of availability of water for sanitation facilities. To achieve the vision of Nirmal Bharat by 2022 with all gram Panchayats in the country attaining Nirmal status, the budget provision under NBA for the first year of the XII Plan, 2012-13, has been increased to Rs. 3500 crore from Rs. 1500 crores provided in the last year of the XI Plan 2011-12.

***Statement-I***

*The number of habitations which are partially covered or quality affected under NRDWP (as on 1.4.2012)*

Sl.No.	Name of State	Partially Covered Habitations	Quality Affected Habitations
1.	Arunachal Pradesh	2536	0
2.	Assam	22736	15230
3.	Manipur	1280	2
4.	Meghalaya	3700	98
5.	Mizoram	66	0
6.	Nagaland	287	130
7.	Sikkim	693	0
8.	Tripura	47	5363
9.	Uttarakhand	11003	14
10.	Himachal Pradesh	11090	0
11.	Jammu and Kashmir	6986	25
12.	Punjab	3057	45
13.	West Bengal	3746	3981
14.	Bihar	10392	14478

***Statement-II***

*The number of Gram Panchayats that have not completed their total project objectives under NBA till July, 2012.*

Sl.No.	State	Number of Gram Panchayats not completed their 100% Project objectives under NBA
1	2	3
1.	Arunachal Pradesh	1589
2.	Assam	3809

1	2	3
3.	Bihar	7949
4.	Himachal Pradesh	509
5.	Jammu and Kashmir	4091
6.	Manipur	2441
7.	Meghalaya	3378
8.	Mizoram	477
9.	Nagaland	822
10.	Punjab	11774
11.	Sikkim	4
12.	Tripura	594
13.	Uttarakhand	5640
14.	West Bengal	2059

**Funds allocated to Bihar**

1732. SHRI SABIR ALI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of funds allocated to Bihar by the Ministry and its various organizations during the last three years and the current year, so far; and

(b) the steps being taken to increase the allocation?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) The Ministry of Drinking Water and Sanitation administers two centrally sponsored schemes *viz.*, National Rural Drinking Water Program (NRDWP) and Nirmal Bharat Abhiyan (NBA) (erstwhile Total Sanitation Campaign (TSC)). The funds allocated to Bihar under NRDWP and NBA during the last three years and the current year are given below: